

Annexure-4

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of Liquidation Process	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)
List of creditors as on	01/07/2023

List of unsecured financial creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identifi-cation No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Canara Bank Ram Nagar Branch, No.81A, Vivekanand ha Road, Ram Nagar, Coimbatore - 641009, Tamil Nadu, India.	01	05/04/ 2023	15,60,00,000	NIL	NIL	NIL	NIL	NIL	NIL	NIL	15,60,00,000	NIL	No outstanding as per the books of accounts of the Corporate Debtor No Charge has been created or registered with MCA 2. As the Company is regular in payment, Debt due become payable doesn't arise 3. Corporate Guarantee has not been invoked.
	Total	01	---	15,60,00,000	NIL	NIL	NIL	NIL	NIL	NIL	NIL	15,60,00,000		---